

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1510  
ANSWERED ON:06.03.2013  
CORRUPTION IN AIRPORT METRO NO  
Choudhary Shri Bhudeo;Singh Shri Radha Mohan

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Comptroller and Auditor General (CAG) report has pointed out corruption in approval, functioning and other works of Airport Metro;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government has conducted or proposes to conduct any inquiry after the CAG report;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the manner in which action is likely to be taken against the officials found guilty in CAG's report?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI)

- (a) & (b): Office of the Principal Director of Commercial Audit, Indian Audit & Accounts Department has sent only a draft thematic para on 'Implementation of Airport Metro Express Line Project through Public Private Partnership' for certifying the facts and data contained in the draft para and also comments of this Ministry. No final para has been received.
- (c) to (e): Since it is only a draft para, question of enquiry etc. at this stage does not arise.